- Vaccination of identified Japanese Encephalitisprone groups;
- Regular monitoring of epidemiological trends, investigations and training;
- Information, education, communication activities to ensure early reporting and adopting of preventive measures.

Specification of ISI/BIS

3878. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) the total number of items on which ISI is mandatory and conform to the BIS standards;

(b) whether the electric appliances particularly Choke conforms to BIS standards;

(c) if not, the reasons therefor;

(d) the number of samples checked during the last 12 months; and

(e) the action taken by the Government to check the manufactures and keep their items strictly upto the specification of ISI/BIS ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) The BIS Standard Mark is mandatory for 135 products.

(b) and (c) Safety aspects of household electrical appliances like electric immersion water heater, electric iron, electric stoves and electric radiators, 2 Amp. switches and 3 Pin Plugs and sockets are covered by mandatory certification under the Electrical Wires, Cables, Appliances and Accessories (Quality Control) Order, 1993. However, choke is not covered under it.

(d) During the year 1997-98, 15634 samples from factories of BIS licensees and 10489 samples from the market were drawn for testing.

(e) BIS carries out regular surveillance visits to its licensee's works to verify the implementation of the Scheme of Testing and Inspection (STI) to ensure consistent quality of the product. Samples are taken both from the factory and from the open market for testing. If any complaint is received against sub-standard quality of a BIS certified product, detailed investigations are carried out at the licensee's end in order to take necessary corrective action so as to prevent recurrence of such instances. In case, the performance of the licensee is found unsatisfactory in terms of conformance of the product to the relevant Indian Standards or compliance

with other terms and conditions of the licence, the Bureau takes appropriate action which include stop-marking order, suspension, cancellation etc. of the licence in accordance with the provisions of the Bureau of Indian Standards (Certification) Regulations, 1988.

Inclusion of Homoeopathy in National Health Programme

3879. SHRIMATI JAYANTI PATNAIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is any need to incorporate Homoeopathic System of medicines in the National Health Programme; and

(b) if so, the steps taken by the Government in this regard and to popularise homoeopathy medicines in the rural areas ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) Research in Homoeopathy and other, efforts are being made to incorporate a Homoeopathic component in some of the National Health Programme.

Steps are being taken to popularise the system of Homoeopathy through various Central Schemes. Health cover under the Homoeopathy System of medicine is being provided in some rural areas through State Governments/ Union Territory Administrations.

Survey on Population-Doctor Ratio

3880. SHRI CHAMAN LAL GUPTA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have conducted any survey to study the availability of the population-doctor ratio in the country;

(b) if so, the details thereof; State-wise;

(c) whether it is a fact that there is requirement of more doctors and hospitals;

(d) if so, whether the Government propose to open more medical colleges to meet the requirements of the Doctors;

(e) if so, the details thereof; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (c) No such country-wise survey